NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. C.P. 4789/2018

CORAM:

SHRI ANIL RAJ CHELLAN	**SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T)	**HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **Vijayendra Sinhrao Ghatge**
V/s
Tata Steel Limited

Section: 58 of the Companies Act, 2013

ORDER

Counsel, Nausher Kohli a/w Krupa Yagnik appeared for the Petitioner. A perusal of the record reveals that report from the Registry with regard to the reconstruction of the records has not yet been received. Let the Registry submit their report at least two days before the next date of hearing. List this matter on **02.09.2024.**

Sd/-	**Sd/-**
ANIL RAJ CHELLAN	**KULDIP KUMAR KAREER**
Member (Technical)	**Member (Judicial)**

ANKIT